

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. M.A. 2859/2019
M.A. 972/2019
IN
C.P.(IB)-3065(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.03.2021**

NAME OF THE PARTIES: Galaxy Ceramic Studio
V/s
Passion For Lifestyles Pvt Ltd
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared for applicant/RP and other respondents. The matter be placed before regular bench for hearing.

The RP is further directed to remain present on the next date of hearing failing which the court may pass consequential order. List this matter on 24.03.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)